

**Annexure-3**

**Name of the corporate debtor:** Hindusthan Small Tools Private Limited; **Date of commencement of CIRP:** 14.01.2022; **List of creditors as on:** 14.04.2022  
**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	ICICI Bank Ltd	28.01.2022	272,046,986	272,046,986	Corporate Guarantee for third party	Yes	Yes	No	71.9	0	0	0	0	Claim admitted under Regulation 14(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
2	Religare Finvest Limited	04.03.2022	106,290,139	106,290,139	Loan Against Property	Yes	Yes	No	28.1	0	0	0	0	Claim admitted under Regulation 14(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
			<b>378,337,124</b>	<b>378,337,124</b>					<b>100.0</b>					

Name of the Creditor	Security Interest
ICICI Bank Limited	Exclusive charge on 1st to 4th floor of Immovable property at 'D' Block, 1458 Garia Main Road, Kolkata-700084 towards exposure of Eastern Gases Limited-In Liquidation
Religare Finvest Limited	Part of Ground Floor and entire 1st Floor Block A & B Premises no 1458 Garia Main Road P S Sonarpur Ward No 29 Kolkata 700084